COURT-II IN THE APPELLATE TRIBUNAL FOR ELECTRICITY

(Appellate Jurisdiction)

REVIEW PETITION NO. 08 OF 2016 IN O.P. NO. 01 OF 2015

Dated: 21st November, 2017

Present: Hon'ble Mr. I. J. Kapoor, Technical Member

Hon'ble Mr. Justice N.K. Patil, Judicial Member

In the matter of:

Tata Power Delhi Distribution Ltd. ... Petitioner

Vs.

Delhi Electricity Regulatory Commission ... Respondent

BSES Yamuna Power Ltd. ... Review Petitioner/

Intervener

Counsel for the Petitioner(s) : Mr. Hasan Murtaza

Mr. Nayantara Paudi Mr. Anurag Bansal Ms. Anukriti Jain

Counsel for the Review Petitioner/

Intervener

Mr. Baraa Masood

Counsel for the Respondent(s)

ORDER

We have heard learned counsel for the Review petitioner. We noticed that this matter was disposed of by the Bench consisting of Hon'ble Mr. Justice Surendra Kumar and Hon'ble Mr. T. Munikrishnaiah, Technical member who have since been retired. At this stage, we think it appropriate that this review petition be listed before the Bench headed by Hon'ble Mr. Justice N.K. Patil.

Accordingly, Registry is directed to put up a note before the Hon'ble Chairperson for suitable direction in this regard.

List the matter on <u>05.01.2018</u>.

(Justice N.K. Patil)
Judicial Member

(I. J. Kapoor)
Technical Member

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